

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON :20.02.2017
Court No. : 5
Item No. : 45

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 33087 OF 2014

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO. 2

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO.3

(Application for exemption from filing official translation)

MAHESH CHANDRA MISHRA

...PETITIONER(s)

VERSUS

LUCKNOW PRODUCERS CO-OP MILK UNION LTD.

...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 28.11.2014 when the Court was pleased to pass the following Order:

“Delay condoned.
Issue notice.”

Accordingly, show cause notice was issued to the sole Respondent on 15.01.2015 through registered A.D. post. Dr. Sushil Balwada, Advocate has put in appearance on behalf of sole respondent and has also filed Counter Affidavit and the same has been included in the Paper Books.

Service of Show Cause Notice is complete.

It is submitted that the Counsel for the Petitioner has filed Rejoinder Affidavit with the permission of the Hon'ble Court and the same has been included in the Paper Books.

Thereafter the matter above-mentioned was lastly listed before the Hon'ble Court on 17.08.2016 when the Court was pleased to pass the following Order:

“List the matters after one week, as prayed for.”

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 17th day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

M/s Manoj Swarup & Co. Advocate
Dr. Sushil Balwada, Advocate.

ASSISTANT REGISTRAR

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON :17.08.2016

Court No. : 5

Item No. : 43

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 33087 OF 2014

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO. 2

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO.3

(Application for exemption from filing official translation)

MAHESH CHANDRA MISHRA

...PETITIONER(s)

VERSUS

LUCKNOW PRODUCERS CO-OP MILK UNION LTD.

...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 28.11.2014 when the Court was pleased to pass the following Order:

“Delay condoned.
Issue notice.”

Accordingly, show cause notice was issued to the sole Respondent on 15.01.2015 through registered A.D. post. Dr. Sushil Balwada, Advocate has put in appearance on behalf of sole respondent and has also filed Counter Affidavit and the same has been included in the Paper Books.

Service of Show Cause Notice is complete.

Thereafter the matter above-mentioned was lastly listed before the Court of Ld. Registrar on 28.07.2015 when he was pleased to pass the following order:

“Sole respondent has already filed counter affidavit.
Copy thereof is acknowledged to have been received
by the petitioner.
Matter stands complete. Registry to process the
matter for being listed before the Hon'ble Court as
per rules.”

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 16th day of August, 2016.

ASSISTANT REGISTRAR

Copy to:

M/s Manoj Swarup & Co. Advocate
Dr. Sushil Balwada, Advocate.

ASSISTANT REGISTRAR

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 04.01.2016

Court No. :

Item No. :

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 33087 OF 2014

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO. 2

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO.3

(Application for exemption from filing official translation)

MAHESH CHANDRA MISHRA

...PETITIONER(s)

VERSUS

LUCKNOW PRODUCERS CO-OP MILK UNION LTD.

...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 28.11.2014 when the Court was pleased to pass the following Order:

“Delay condoned.
Issue notice.”

Accordingly, show cause notice was issued to the sole Respondent on 15.01.2015 through registered A.D. post. Dr. Sushil Balwada, Advocate has put in appearance on behalf of sole respondent and has also filed Counter Affidavit and the same has been included in the Paper Books.

Service of Show Cause Notice is complete.

Thereafter the matter above-mentioned was lastly listed before the Court of Ld. Registrar on 28.07.2015 when he was pleased to pass the following order:

“Sole respondent has already filed counter affidavit.
Copy thereof is acknowledged to have been received
by the petitioner.
Matter stands complete. Registry to process the
matter for being listed before the Hon'ble Court as
per rules.”

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 17th day of December, 2015.

ASSISTANT REGISTRAR

Copy to:

M/s Manoj Swarup & Co. Advocate
Dr. Sushil Balwada, Advocate.

ASSISTANT REGISTRAR